

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.08.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

After rising of regular Bench of Court - I

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 205 of 2020	Shri Shyam Haribhau Sapkal & Ors. Vs. The New Akot Cotton Ginning and Pressing Company Ltd. & Ors.	Gaurav Rana	Hrishikesh Chitaley-R1 to R6

For Directions

2.	Comp. App. (AT) (Ins) No. 837 of 2020 Part Heard	Maan Aluminium Ltd. Vs. Nitya Electrocontrols Pvt. Ltd.	Samaksh Goyal	Lalitendra Gulani Pallav Palit Prateek Chandni
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 555 of 2021 & I.A. No. 1609 of 2021	Committee of Creditors of AMW Auto Component Ltd. Through Indian Overseas Bank Vs. Arcelor Mittal Nippon Steel India Ltd. & Anr.	Ashish Prasad	Misha Prabh Simran Kaur Siddhant Kant Charu Bansal-R1 Bishwaji Dubey Madhav Kanori-R2
4.	Comp. App. (AT) (Ins) No. 668 of 2021	Bishwanath Shaw & Company Vs. Resolution Professional for Mount Sivalik Industries Ltd.	Shubhankar Agarwala	Abhishek Anand
5.	Comp. App. (AT) (Ins) No. 669 of 2021	Ajit Kumar Gupta Vs. Resolution Professional for Mount Sivalik Industries Ltd.	Shubhankar Agarwala	Abhishek Anand
6.	Comp. App. (AT) (Ins) No. 673 of 2021	Bajaj Finance Limited Vs. Sunil Kumar Agarwal Resolution Professional of Eagle Corporation Pvt. Ltd.	Rajat Katyal	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 425 of 2020	Hemlata Vs. Parisi Grand Smooth Logistics Ltd & Ors.	Yash Prakash Sharan	Piyush Singh Aditya Parolla-R1 Kumar Pradyuman- R2 & R3
8.	Comp. App. (AT) (Ins) No. 559 of 2021	Committee of Creditors Through Ashish Kumar Srivastava Vs. Sanjay Gupta	Aditya Nayyar	Nipun Gautam-IRP
9.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Anshum Jain	S. Sanyal Subhro Sanyal
10.	Comp. App. (AT) No. 49 of 2021	Sidhi Singh & Anr. Vs. Registrar of Companies & Anr.	Ashutosh Gupta	Tushar Gupta Sunil Agarwal Sumit Kr. Mishra-R2

For Hearing

11.	Comp. App. (AT) (Ins) No. 414 of 2021	Doha Bank Q.P.S.C. & Ors. Vs. Anish Nanavaty & Ors.	Shubhabrata Chakraborti	Aishani Das Rishabh Jalsani-R1 Saloni Thakker-R2 Nilang Desai-R3 Nishi Bhankharia-R4 & R5
12.	Comp. App. (AT) No. 212 of 2020	Registrar of Companies Vs. Sri Endrash Investment and Finance Pvt. Ltd.	Shashank Bajpai	

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2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar